

To.No. /2020

Office of the  
Prl. District & Sessions Judge,  
Chikkamagaluru, dt: 21.05.2020.

**Preamble:** In the Notification No.DJA/I/550/1993, dt: 15.05.2020 Hon'ble High court of Karnataka, extended the period of closure of all the district Judiciary till 06.06.2020.

In view of the guidelines of the Hon'ble High court of Karnataka, in the revised action plan for physical filling at District & Taluka courts including Chikkamagaluru headquarters is notified hereby as under:

The notification earlier issued by this office dated: 19.05.2020, the corrections carried out, with regard to physical filling / slot booking, the corrigendum is issued as here under:

### **CORRIGENDUM**

For physical filling/slot booking the web address is as follows:

Physical filing/slot booking mail I.d.

**pdj-chikkmluru@hck.gov.in**

{Umesh M. Adiga}  
Prl. District & Sessions Judge,  
Chikkamagaluru.

**PRL. DISTRICT & SESSIONS JUDGE**  
**CHIKMAGALUR**

**Copy to:**

1. The President, Bar Association, Chikkamagaluru.
2. The Public Prosecutor, Chikkamagaluru.
3. Notice Board,
4. Office copy.